

(27)


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	R. CHANDRA MOHAN	COUNSEL FOR RESPONDENT 1	
	N. KUMAR	Liquidator	N/K

ORDER

Both the sides are present. As seen from the order dated 09.09.2019, it has been directed that the 1st Respondent shall remain present before this Bench. However, Counsel for the 1st Respondent submitted that his client is hospitalized. In view of it, last and final opportunity is given to R1 to hand over the books of accounts, tally back up and other documents after preparation of inventory to the Liquidator, failing which R1 shall remain present before this Bench on next date of hearing. Put up on 23.09.2019 at 10.30 A.M.


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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